

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

36

T.C.P. No.07/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Mr. Girish Chandrakant Nirgun

V/s.

M/s. Mangalmurti Mats Pvt. Ltd. & Ors.

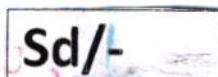
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
31.	VIKAS MISHRA	Advocate	

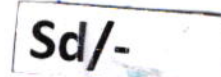
**ORDER**

**TCP 07/397-398/NCLT/MB/MAH/2016**

At request of the Petitioner Counsel, list this matter on 23.2.2018.

  
Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

  
Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)